## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 43/16	TP 45/17	Hearing	433(e)/ 433(f)	Magnifico Minerals Pvt. Ltd. Vs Bellary Ispat Pvt. Ltd.

			AND ASSESSMENT OF THE PARTY.
SL.	NAME (IN CAPITAL)	S	IGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	GNATORE

4. SHANKAR 9945320407

positioner

Ela

Counsel for petitioner is present. He has not complied the provisions of I&B Code. He has not filed correct address of respondent. He requested time. Time granted finally to 11.07.2017 and no adjournment will be given and further orders will be passed if the petitioner failed to comply the same.

List it on 11.07.2017.

MEMBER (J)

MEMBER (T)